

4.	Kannada	104	54
5.	Malayalam	185	141
6.	Marathi	207	89
7.	Oriya	193	11
8.	Punjabi	175	32
9.	Tamil	92	20
10.	Telugu	63	4
11.	Urdu	181	—

[Traslation]

**Opening of Foreign Post Office at
Surat City, Gujarat**

1753. SHRI NARSINH MAKWANA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criteria laid down for opening a foreign post office;

(b) whether Surat city fulfils this criteria; and

(c) the new staff strength required for this foreign post office and the expenditure involved thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Concurrence of Ministry of Finance is necessary for opening a Foreign Post Office and the criteria for opening a Foreign Post Office is the volume of traffic justifying the opening of a Collector's Office. The average collection of customs duty as a whole per year per Collector should be more than Rs. 250/ crores.

(b) No, Sir.

(c) Does not arise in view of the above.

**Corrupt Practices in Army Recruitment
at Danapur, Patna**

1754. SHRI ABDUL HANNAN ANSARI : Will the Mintster of DEFENCE be pleased to state :

(a) whether his Ministry has received complaints about the demand of bribe in recruitment of Jawans at Danapur during 1st January, 1983 to 13th March, 1985;

(b) whether the Danapur police arrested some persons in February, 1985 on the charge of taking bribe; and

(c) the action being taken by Govern-ment in the matter to avoid the complaints of corrupt practices in army recruitment ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir.

(b) Danapur police have arrested two persons in connection with this case.

(c) Of the two person arrested, one is a Government servant. He has been placed under suspension and disciplinary action has also been initiated against him. The other person is a civilian. The Danapur police is investigating the case. To avoid corruption in Army Recruiting Offices, the following action is being taken :-

(i) Staff posted in recruiting offices are rotated after every 2 years to ensure that no vested interest is created.

(ii) It is also insured that the same officer is not posted again in the recruiting office.

(iii) Selection of candidates is done by a selection board strictly in the order of merit.

(iv) Instructions have been issued streamlining the recruitment procedure, scrutiny of certificates and medical examinations.

(v) Complaints received are promptly investigated and exemplary punishment is awarded to those who are found guilty.

Production and Demand of Crude Oil

1755. SHRI KRISHAN PRATAP SINGH: Will the Minister of PETROLEUM be pleased to state :